

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 31st DAY OF OCTOBER, 2001

Original Application No.478 of 1995

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MR.C.S.CHADHA, MEMBER(A)

H.N.Ram, S/o Late Sri Raja Ram
R/o MM-92 Surya Vihar Colony,
Gorakhnath, Gorakhpur.

... Applicant

(By Adv: Shri O.P.Khare)

Versus

1. The Comptroller and Auditor
General of India, 10, Bahadur Shah
Zafar Marg, New Delhi.
2. Principal Director of Audit
North Eastern Railway,
Gorakhpur.
3. Shri H.S.Sinha, Audit Officer
Office of the Principal Director
of Audit, N.E.Railway
Gorakhpur.

... Respondents

(By Adv: Shri prashant Mathur)

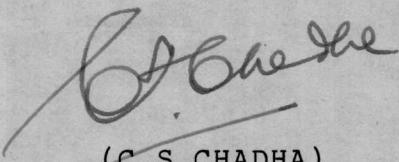
O R D E R(Oral)

JUSTICE R.R.K.TRIVEDI,V.C.

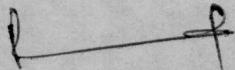
This OA has been filed challenging order dated 10.3.1995 by which respondent no.3 was granted promotion. Against the said order applicant filed appeal which was decided by appellate authority by order dated 1.6.1995 which is (Annexure 1 to the CA). After hearing the learned counsel for the parties there is no doubt that the order of the appellate authority is very short and sketchy order and gives no reason on the points raised by the applicant. Such order cannot be sustained. The appeal was under statutory rules and it was the duty of the appellate authority to decide the appeal judicially by a reasoned order.

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The OA is accordingly partly allowed. The order dated 1.6.1995 passed by appellate authority is quashed. The appeal of the applicant shall stand restored and shall be decided by the appellate authority by a reasoned order within two months from the date a copy of this order is filed. There will be no order as to costs.



(C.S.CHADHA)
MEMBER(A)



(R.R.K.TRIVEDI)
VICE CHAIRMAN

Dated: 31.10.2001

Uv/